

Date: 14/08/2014

Nomination of cases by Hon'ble The Chief Justice on 14/08/2014			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl Appeal - 4922/2006 with Crl Appeal - 5089/2006	Hon. Arun Tandon, J. (For final disposal)	Supreme Court Appeal Section on 16/08/2014
2	Special Appeal - 1134/2003	Hon. S.K.Singh, J.	Special Appeal Section on 16/08/2014
3	Special Appeal - 724/2014	Hon. Krishna Murari, J.	Computer Fresh Filing Section on 16/08/2014
4	Special Appeal - 725/2014	Hon. Krishna Murari, J.	Computer Fresh Filing Section on 16/08/2014
In DB as a member			
5	W.P. - 42513/2013	Hon. B. Amit Sthalekar, J.	Writ C-2 Section on 16/08/2014
6	W.P. - 77449/2005	Hon. Ranjana Pandya, J.	Writ C-2 Section on 16/08/2014
Hon....., J.			
7	Crl Appeal - 1168/2014	Hon. Het Singh Yadav, J.	Crl Appeal Section on 16/08/2014
8	W.P. - 49414/2002 with W.P. - 29723/2002	Hon. Suneet Kumar, J.	Writ A-1 Section on 16/08/2014
9	W.P. - 8548/2004	Hon. Sudhir Agarwal, J.	Writ A-2 Section on 16/08/2014
10	Crl Revision - 2149/2014	Hon. Ranjana Pandya, J.	Court No. 14 on 14/08/2014
11	W.P. - 41789/2014	Hon. Bharati Sapru, J.	Computer Fresh Filing Section on 16/08/2014
12	W.P. - 41706/2014	Hon. Bharati Sapru, J	Computer Fresh Filing Section on

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13	W.P. - 42009/2014	Hon. Bharati Sapru, J	Computer Fresh Filing Section on 16/08/2014
14	W.P. - 42001/2014	Hon. Bharati Sapru, J	Computer Fresh Filing Section on 16/08/2014
15	Crl M.A. (u/s 482) - 31450/2014	Hon. A.P.Sahi, J.	Listing Section on 14/08/2014

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
16/08/2014